

**CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH  
LUCKNOW**

**06. 04. 2016**

**C.C.P. No. 32 of 2010**

**In**

**Original Application No. 180/2009**

**HON'BLE MR. NAVNEET KUMAR MEMBER (J)  
HON'BLE MS. JAYATI CHANDRA, MEMBER (A)**

Ravi Shankar Yadav aged about 49 years S/o Sri Ram Ujagar Yadav and resident of Town Area-Bikapur, Distt. Faizabad, Ex. Records.sorter C. R. Section Divisional Office, N. Railway Lucknow.

**Applicant**

**By Advocate : None.**

**Versus**

1. Shri J. S. Sondhi, the Divisional Railway Manager, Northern Railway Divisional Office Hazratganj, Lucknow.
2. Smt. Renu Sharma, the Senior Divisional Personnel Officer, the competent authority under the respondent No. 1, responsible for compliance of all the service matters falling under the respondent No. 1.

**Respondents**

**By Advocate Sri S. Verma.**

**ORDER**

**By Hon'ble Mr. Navneet Kumar, Member (J)**

The present contempt petition is preferred by the applicant for non compliance of the order dated 22.5.2009 which provides that " it is directed that respondents authorities should not finalize his case under printed Serial No. 13167 (Annexure-17) till disposal of this case." The said O.A. stands dismissed by means of an order dated 3.10.2013. Since the present contempt petition is filed for non-compliance of interim order and the O.A. is already stands dismissed vide order dated, 3.10.2013, as such, nothing survives to be adjudicated in the present contempt petition.

2. Accordingly, the contempt petition is dismissed. Notices issued to the respondents stands discharged.

*J. Chandra*  
**(Ms.Jayati Chandra)**  
**Member (A)**

*Navneet Kumar*  
**(Navneet Kumar)**  
**Member (J)**